No time limit for techno-clearance of these schemes by CWC/GFCC could be fixed as it would depend upon the time State Government would take to comply with the comments.

Export by BEL and BEML

3114. SHRI SOM PAL: Will the PRME IMINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration to allow some Defence production manufacturing units like MEL and BEML etc. to directly export their items;
- (b) if so, whether these units include defence items or only non-defence ones; and
- (c) what are the details of such items?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) BEL and BEML are already exporting items of both defence and non-defence use manufactured by them.

(c) BEL is exporting TV picture tubes, Magnesium manganese dioxide batteries, communication equipment and items produced on sub-contract for manufacturers abroad. BEML is exporting loaders, dump trucks, water sprinklers bulldozers, hydraulic excavators and their spares.

पंजाब में भारतीय प्रणापिक सेवा में भारतीय पुलिस सेवा के श्रधिकारियों के विषद्ध लाचपूरी होने तक कि तपदोन्नतियां

3115. श्री सोभ पांः व्याप्रधान मंत्री यह बताने के कृपा करेंगे किः

- (क) पंतव ों िछले दो वर्षों से कार्यरा भारतीय प्रतासिक वा और भारतीय प्रतासिक वा और भारतीय प्रतिस्था केव के एवं बरिष्ठ अधिकारियों तथा निगमों के एक्सों के नीम और प्रशास क्या हैं िक विरुद्ध जांच कार्य चल रहा है ;
- (ख) उन्नपुँकत भाग (क) पैं उल्लिखित उन अधिकारियों का न्योर क्या हैं और उनमें ने कितने लोग ऐं हैं जिनके विरुद्ध जांच चल रहे हैं फिर भी उनके तथाक ल में बढ़ोदरी को गई है;

- (ग) ऊपर उल्लिखित आधेकारियां में से ऐसे कितने अधिकारी हैं जिनकी चरित्र पंजी में उन्हें प्रतिकुल टिप्पणियां होने के बावजुद पदोननति दी गई है;
- (घ) क्या पंताब स क ति पिछले दो वर्षो के दौरान केन्द्र'य सरकर के पास ऐसे भ्रष्ट भारत य प्रशासनिक भ्रौर पुलिस सेवा के अधिक यिं के विरुद्ध कार्यवाही हेतु भ्रपन टिप्पणियां भेजी हैं; और
- (ङ) यदि हां, तो उनके विरुद्ध की गई कार्यवाही का ब्योरा क्या ?

प्रधान मंत्री ग्रीर कान्तिक लोक शिकायत तथा पेशन मंत्रा (श्राण्यनाथ प्रताप सिंह) (क) से (ङ) पूर्न एलित की जारही है ग्रीर सभा एटा एलखित जाएगी।

Contributions of senior professors of IIT, Delhi in Technology support

3116. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Senor Professors in Indian Institute of Technology (IIT), Delhi presently occupying high positions, have made little or no contribution in the development of technology during the last several years;
- (b) whether it is also a fact that this casual attitude of the Senior Professors of IIT, Delhi is responsible for a very low pace of technology support that the Institute was able to offer to the Indian Industries; and
- (c) whether Government would issue some guidelines to all the Senior Professors of IIT, Delhi for making sufficient contribution in the technology development a compulsory feature?

THE MIINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRICHIMANBHAI MEHTA): (a) No, Sir.